

**Status of Athena Hydel Project**

1523. DR. K. P. RAMALINGAM: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has rescued Athena hydel project in Sikkim and if so, the details thereof; and

(b) whether it is also a fact that the project would now be jointly operated by NHPC and the State Government for the next 25 years and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) There is no hydro-electric project by the name of Athena Hydel Project in Sikkim. However, Teesta-III Hydro-electric Project (1200 MW) in Sikkim is implemented through a consortium of promoters led by M/s. Athena Projects Private Ltd. under the joint sector with Government of Sikkim. At the request of stakeholders, Ministry of Power facilitated discussion among stakeholders to sit and resolve an impasse which had stalled implementation of project.

**Financial position of State Electricity Boards**

1524. SHRI RAM KUMAR KASHYAP: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that majority of State Electricity Boards (SEBs) are financially weak and lack the capacity to pay for power generation units;

(b) if so, the details thereof and whether Government has planned renovation package of those SEBs;

(c) whether Government has also received any representation from the State Governments seeking for renovation package for financially straining SEBs; and

(d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) As per the 'Report on Performance of State Power

Utilities' published by Power Finance Corporation Ltd. (PFC) covering the Performance of State Power Utilities for the years 2011-12 to 2013-14, majority of the utilities selling electricity directly to consumers are incurring losses which may result in lack of funds for repayment of loan, payment of creditors for power purchase, interest charges etc. The total losses for utilities selling electricity directly to consumers for the years 2011-12 to 2013-14 are as given below:

	Year		
	2011-12	2012-13	2013-14
Profit/(Loss) after tax on accrual basis (₹ crores)	(72,639)	(70,894)	(63,765)
Profit/(Loss) on subsidy received basis (₹ crores)	(76,877)	(71,690)	(64,060)

Details are given in Statement-I (*See* below).

(b) to (d) A Scheme had been formulated and notified on 05-10-2012 by the Government for Financial Restructuring of the State owned Distribution Companies (DISCOMs). The Scheme was available to all participating State Owned Discoms having accumulated losses and facing difficulty in financing operational losses. At present, the States of Haryana, Rajasthan, Tamil Nadu, Uttar Pradesh, Bihar, Jharkhand, Andhra Pradesh and Telangana are participating under the Financial Restructuring Plan. The Scheme availability period expired on 31-03-2014. Details of the Scheme are given in Statement-II.

**Statement-I***Profitability for Utilities Selling Directly to Consumers*

Region	State	Utility	2011-12		2012-13		2013-14	
			Profit after tax on accrual basis	Profit on subsidy received basis	Profit after tax on accrual basis	Profit on subsidy received basis	Profit after tax on accrual basis	Profit on subsidy received basis
1	2	3	4	5	6	7	8	9
Eastern	Bihar	BSEB	(2,662)	(2,662)	(1,088)	(1,088)		0
		NBPDCL		0	(56)	(56)	(74)	(74)
		SBPDCL		0	(84)	(84)	(269)	(269)
	Bihar TOTAL		(2,662)	(2,662)	(1,227)	(1,227)	(343)	(343)
	Jharkhand	JSEB	(3,211)	(3,211)	(2,668)	(2,668)	(1,511)	(1,511)
	Jharkhand TOTAL		(3,211)	(3,211)	(2,668)	(2,668)	(1,511)	(1,511)
	Odisha	CESU	(257)	(257)	(316)	(316)	(199)	(199)
		NESCO	(92)	(92)	(77)	(77)	(45)	(45)
		SESCO	(22)	(22)	(34)	(34)	(11)	(11)
		WESCO	(52)	(52)	(132)	(132)	(87)	(87)
	Odisha TOTAL		(423)	(423)	(559)	(559)	(342)	(342)
	Sikkim	Sikkim PD	(17)	(17)	39	39	33	33
	Sikkim TOTAL		(17)	(17)	39	39	33	33
	West Bengal	WBSEDCL	73	73	82	82	19	19
	West Bengal TOTAL		73	73	82	82	19	19
Eastern TOTAL			(6,240)	(6,240)	(4,332)	(4,332)	(2,143)	(2,143)

North Eastern	Arunachal Pradesh	Arunachal PD	(274)	(274)	(255)	(255)	(428)	(428)
	Arunachal Pradesh TOTAL		(274)	(274)	(255)	(255)	(428)	(428)
	Assam	APDCL	(408)	(558)	(418)	(568)	(528)	(693)
	Assam TOTAL		(408)	(558)	(418)	(568)	(528)	(693)
	Manipur	Manipur PD	(307)	(307)	(315)	(315)	(194)	(194)
	Manipur TOTAL		(307)	(307)	(315)	(315)	(194)	(194)
	Meghalaya	MeECL	(204)	(204)		0		0
		MePDCL		0	(221)	(232)	(26)	(26)
	Meghalaya TOTAL		(204)	(204)	(221)	(232)	(26)	(26)
	Mizoram	MizoramPD	(127)	(127)	(200)	(200)	(192)	(192)
	Mizoram TOTAL		(127)	(127)	(200)	(200)	(192)	(192)
	Nagaland	Nagaland PD	(214)	(214)	(212)	(212)	(191)	(191)
	Nagaland TOTAL		(214)	(214)	(212)	(212)	(191)	(191)
	Tripura	TSECL	(157)	(157)	(166)	(166)	(70)	(70)
	Tripura TOTAL		(157)	(157)	(166)	(166)	(70)	(70)
North Eastern TOTAL			(1,692)	(1,842)	(1,788)	(1,949)	(1,630)	(1,795)
Northern	Delhi	BSES Rajdhani	121	121	21	21	8	8
		BSES Yamuna	21	21	25	25	11	11
		TPDDL	339	339	310	310	334	334
	Delhi TOTAL		481	481	356	356	353	353
	Haryana	DHBVNL	(4,599)	(4,599)	(1,352)	(1,352)	(1,648)	(1,648)
		UHBVNL	(8,604)	(8,604)	(2,297)	(2,297)	(1,465)	(1,465)
	Haryana TOTAL		(13,203)	(13,203)	(3,649)	(3,649)	(3,113)	(3,113)

1	2	3	4	5	6	7	8	9
	Himachal Pradesh	HPSEB Ltd.	(513)	(513)	(340)	(340)	(75)	(75)
	Himachal Pradesh TOTAL		(513)	(513)	(340)	(340)	(75)	(75)
	Jammu and Kashmir	J & K PDD	(3,037)	(3,037)	(3,129)	(3,129)	(2,387)	(2,387)
	Jammu and Kashmir TOTAL		(3,037)	(3,037)	(3,129)	(3,129)	(2,387)	(2,387)
	Punjab	PSPCL	(537)	(459)	261	94	256	256
	Punjab TOTAL		(537)	(459)	261	94	256	256
	Rajasthan	AVVNL	(7,596)	(7,596)	(3,905)	(3,905)	(4,843)	(4,843)
		JDVVNL	(6,179)	(6,179)	(4,285)	(4,285)	(5,299)	(5,299)
		JVVNL	(5,797)	(5,797)	(4,161)	(4,161)	(5,503)	(5,503)
	Rajasthan TOTAL		(19,572)	(19,572)	(12,351)	(12,351)	(15,645)	(15,645)
	Uttar Pradesh	DVVN	(2,840)	(2,840)	(3,364)	(3,364)	(5,521)	(5,521)
		KESCO	(384)	(384)	(545)	(545)	(674)	(674)
		MVVN	(1,765)	(1,765)	(2,033)	(2,033)	(3,263)	(3,263)
		Pash VVN	(1,992)	(1,992)	(1,303)	(1,303)	(3,172)	(3,172)
		Poorv VVN	(2,244)	(2,244)	(2,533)	(2,533)	(4,095)	(4,095)
	Uttar Pradesh TOTAL		(9,224)	(9,224)	(9,778)	(9,778)	(16,724)	(16,724)
	Uttarakhand	UT PCL	(55)	(55)	(16)	(16)	323	323
	Uttarakhand TOTAL		(55)	(55)	(16)	(16)	323	323
	Northern TOTAL		(45,660)	(45,582)	(28,647)	(28,814)	(37,011)	(37,012)
	Southern	Andhra Pradesh	APCPDCL	4	(1,476)	(7,718)	(7,718)	(811)
			APEPDCL	25	(963)	(1,681)	(1,681)	(136)
			APNPDCL	3	(874)	(3,436)	(3,445)	(31)
			APSPDCL	6	(710)	(4,673)	(4,678)	(401)
	Andhra Pradesh TOTAL		38	(4,022)	(17,508)	(17,522)	(1,379)	(1,379)

	Karnataka	BESCOM	118	107	(433)	(433)	76	76
		CHESCOM	(123)	(269)	(270)	(337)	(16)	(72)
		GESCOM	(5)	34	(189)	(189)	38	38
		HESCOM	40	40	41	41	(576)	(576)
		MESCOM	6	6	13	13	0	0
	Karnataka TOTAL		36	(82)	(838)	(905)	(478)	(534)
	Kerala	KSEB	241	241	241	241	140	140
		KSEBL		0		0	(29)	(29)
	Kerala TOTAL		241	241	241	241	111	111
	Puducherry	Puducherry PD	(164)	(164)	(308)	(308)	(60)	(60)
	Puducherry TOTAL		(164)	(164)	(308)	(308)	(60)	(60)
	Tamil Nadu	TANGEDCO	(13,321)	(13,308)	(11,679)	(12,064)	(13,985)	(14,052)
	Tamil Nadu TOTAL		(13,321)	(13,308)	(11,679)	(12,064)	(13,985)	(14,052)
	Southern TOTAL		(13,171)	(17,337)	(30,092)	(30,559)	(15,791)	(15,914)
Western	Chhattisgarh	CSPDCL	(2,012)	(2,012)	(498)	(498)	(630)	(630)
	Chhattisgarh TOTAL		(2,012)	(2,012)	(498)	(498)	(630)	(630)
	Goa	Goa PD	(271)	(271)	(285)	(285)	(4)	(4)
	Goa TOTAL		(271)	(271)	(285)	(285)	(4)	(4)
	Gujarat	DGVCL	76	76	25	25	52	52
		MGVCL	36	36	21	21	19	19
		PGVCL	9	9	11	11	10	10
		UGVCL	12	12	14	14	14	14
	Gujarat TOTAL		134	134	71	71	95	95

1	2	3	4	5	6	7	8	9
	Madhya Pradesh	MP Madhya Kshetra VVCL	(1,129)	(1,129)	(1,593)	(1,595)	(2,672)	(2,672)
		MP Paschim Kshetra VVCL	(624)	(624)	(1,425)	(1,425)	(1,811)	(1,811)
		MP Purv Kshetra VVCL	(1,167)	(1,167)	(1,432)	(1,432)	(1,887)	(1,893)
	Madhya Pradesh TOTAL		(2,920)	(2,920)	(4,450)	(4,452)	(6,370)	(6,376)
	Maharashtra	MSEDCL	(808)	(808)	(871)	(871)	(280)	(280)
	Maharashtra TOTAL		(808)	(808)	(871)	(871)	(280)	(280)
	Western TOTAL		(5,877)	(5,877)	(6,034)	(6,036)	(7,190)	(7,196)
	GRAND TOTAL		(72,639)	(76,877)	(70,894)	(71,690)	(63,765)	(64,060)

**Statement-II***Details of financial restructuring of State Distribution Companies (DISCOMS):*

The Scheme for financial restructuring of State Owned Discoms was formulated and approved by the Government keeping in view the declining operational performance and financial health of State Discoms and to enable the turnaround of the State Discoms and ensure their long term viability, which have accumulated huge losses and unsustainable debt. The Scheme contained measures to be taken by the State Discoms and State Government for achieving financial turnaround by restructuring their debt with support through a Transitional Finance Mechanism by Central Government.

- The State Government will take over 50% of the outstanding short term liabilities (STL) of the DISCOMS as on March 31, 2012 (in respect of the States of Haryana, Rajasthan, Uttar Pradesh and Tamil Nadu) and March 31, 2013 (in respect of the States of Andhra Pradesh/Telangana, Bihar and Jharkhand). This will be first converted into bonds to be issued by Discoms to participating lenders, duly backed by State Government guarantee. The State Government will then take over this liability from Discoms in the next 2-5 years by way of issuing special securities in accordance with their FRBM space. The State Government will provide support in payment of interest and repayment of principal till the date of takeover by issuing special securities.
- The Balance 50% Short Term Liabilities will be rescheduled by the lenders at the best possible terms with moratorium on principal repayment.
- The Scheme contained two tier monitoring mechanism by committees at Centre and State level to monitor the progress of the turnaround plan.
- Central Government would provide incentive by way of grant equal to the value of the additional energy saved by way of accelerated AT and C loss reduction beyond the loss trajectory specified under RAPDRP; and capital reimbursement support of 25% of principal repayment by the State Government on the liability taken over by the State Government under the scheme.
- The scheme contained immediate/continuing and other measures required to be taken in a time bound manner by the Discoms and State Governments to ensure long term financial and commercial viability of State owned Discoms. These measures include Financial Restructuring, Tariff Setting and Revenue Realization, Subsidy, Metering, Audit and Accounts and Monitoring etc.



**Advertisement policy of PGCIL**

1525. SHRI SALIM ANSARI: Will the Minister of POWER be pleased to state:

- (a) what is the advertising policy being followed by the Power Grid Corporation of India Ltd. (PGCIL);
- (b) whether PGCIL has given more advertisements to souvenirs, brochures and un-approved publications as compare monthly good quality publications;
- (c) if so, the details in this regard with the names of souvenirs, brochures and un-approved publications, monthly magazines which were given advertisements with amount paid during the last three financial years; and
- (d) whether PGCIL would re-visit the advertisement policy so as to give sufficient advertisement support to small publications specially monthly magazines and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL ): (a) Power grid releases the advertisements from time to time depending upon the availability of budget and publicity requirement/benefit for corporate image building of the company for smooth business onships among various segments of the society/stakeholders/sector/industry.

(b) and (c) The details of advertisements given by POWERGRID with amount paid during the last three financial years is given in the Statement (*See below*).

(d) Release of advertisements are reviewed periodically keeping in view the publicity requirement/ benefit for building corporate image as well as support to small publications and also the budget.

***Statement***

*Details of advertisements given by POWERGRID with amount paid during the last three financial years*

***Advertisement 2012-13***

Sl. No.	Name of the Magazine/Souvenir/Brochures	Amount (in ₹)
1.	Eyeview (Journal Literature)	3,000
2.	Whispercorridor.com (Arushi Network)	300000
3.	Kalaikoodam	10,000